

Randhir Singh, Shri
Rao, Shri Jaganath
Rao, Dr. K. L.
Rao, Shri K. Narayana
Rao, Shri Muthyal
Rao, Shri J. Ramapathi
Rao, Shri Rameshwar
Rao, Shri Thirumala
Rao, Dr. V. K. R. V.
Reddi, Shri G. S.
Reddy, Shri P. Antony
Reddy, Shri R. D.
Reddy, Shri Surendar
Rohatgi, Shrimati Sushila
Roy, Shri Bishwanath
Roy, Shrimati Uma
Sadhu Ram, Shri
Saha, Dr. S. K.
Saigal, Shri A. S.
Saleem, Shri M. Y.
Salve, Shri N. K. P.
Sambasivam, Shri
Sanghi, Shri N. K.
Sankata Prasad, Dr.
Sapre, Shrimati Tara
Sayeed, Shri P. M.
Sen, Shri Dwaipayan
Sen, Shri P. G.
Sethi, Shri P. C.
Sethuramae, Shri N.
Shambhu Nath, Shri
Sharma, Shri D. C.
Sharma, Shri M. R.
Shashi Ranjan, Shri
Shastri, Shri B. N.

Shastri, Shri Ramanand
Shastri, Shri Sheopujan
Sheo Narain, Shri
Sher Singh, Shri
Sheth, Shri T. M.
Shinde, Shri Annasahib
Shinkre, Shri
Shiv Chandika Prasad, Shri
Shukla, Shri Vidya Charan
Sidheshwar Prasad, Shri
Singh, Shri D. N.
Sinha, Shri Mudrika
Sinha, Shri Satya Narayan
Snatak, Shri Nar Deo
Sonar, Dr. A. G.
Sonavane, Shri
Supakar, Shri Sradhakar
Surendra Pal Singh, Shri
Sursingh, Shri
Suryanarayana, Shri K.
Swaran Singh, Shri
Tarodekar, Shri V. B.
Tripathi, Shri K. D.
Tula Ram, Shri
Uikey, Shri M. G.
Venkatasubbaiah, Shri P.
Venkatswamy, Shri G.
Verma, Shri Balgovind
Virbhadra Singh, Shri
Vyas, Shri Ramesh Chandra
MR. SPEAKER: The result of the division
is: Ayes 88; Noes—215.

The motion was negatived.

15.50 Hrs.

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS

FOURTEENTH REPORT

[MR. DEPUTY SPEAKER *in the chair.*]

श्री हरदयाल देवगुण (पूर्व दिल्ली) :
श्रीमन्, मैं प्रस्ताव करता हूँ कि सभा, गैर-
सरकारी सदस्यों के विधेयकों तथा संकल्पों
संबंधी समिति के 14 वें प्रतिवेदन से, जो सभा
में 22-11-1967 को पेश किया गया था,
सहमत है।

MR. DEPUTY-SPEAKER: The question
is:

* That this House agrees with the Four-
teenth Report of the Committee on Pri-
vate Members' Bills and Resolutions

presented to the House on the 22nd
November, 1967."

The motion was adopted.

15.51 Hrs.

RESOLUTION RE: CROSSING
OF FLOOR BY LEGISLATORS—*contd.*

MR. DEPUTY-SPEAKER: The House
will now resume further discussion of the
following resolution moved by Shri P.
Venkatasubbaiah on the 11th August,
1967:—

"This House is of opinion that a high-
level Committee consisting of representa-
tives of political parties and constitu-
tional experts be set up immediately by
Government to consider the problem of
legislators changing their allegiance
from one party to another and their fre-
quent crossing of the floor in all its as-
pects and recommends to the Govern-